


**Special cases minutes for meeting 16-AM20 dated 16.01.2020,**

**Actual held on dated 20.04.2020**

Case No. 323	M/s. Shahi Exports P. Ltd. (SPL)				
NC Meeting No. 16/AM20 dated 16.01.2020	F. No. 01/84/171/00343/AM-21/DES-V				
<b>Decision:</b> M/s. Shahi Exports P. Ltd. vide their e-Mail dated 15.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:					
Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Girls Jacket with Hood Made of 100%Polyester Bonded Fabric GSM 270 (Face: 100%Polyester Woven Fabric & back :100%Polyester Fleece Knitted Fabric (Tolerance + or - 10%) (STYLE NO 310928)	62800 Nos	1.	100%Polyester Bonded Fabric GSM 270 (Face: 100%Polyester Woven Fabric & back :100%Polyester Fleece Knitted Fabric (Tolerance + or - 10%)	62800 Sq. Mtr. (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No. 324	M/s. Shahi Exports P. Ltd. (SPL)				
NC Meeting No. NC Meeting No. 16/AM20 dated 16.01.2020	F. No. 01/84/171/00344/AM-21/DES-V				
<b>Decision:</b> M/s. Shahi Exports P. Ltd. vide their e-Mail dated 15.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:					
Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Boys Jacket with Hood Made of 100%Polyester Bonded Fabric GSM 270 (Face:100%Polyester Woven Fabric&back :100%Polyester Fleece Knitted Fabric (Tolerance + or - 10%) (STYLE NO 103496)	61210 Nos	1.	100%Polyester Bonded Fabric GSM 270 (Face:100%Polyester Woven Fabric&back :100%Polyester Fleece Knitted Fabric (Tolerance + or - 10%)	61210 Sq.mtr. (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No. 325	M/s. Shahi Exports P. Ltd. (SPL)				
NC Meeting No. NC Meeting No. 16/AM20 dated 16.01.2020	F. No. 01/84/171/00345/AM-21/DES-V				
<b>Decision:</b> M/s. Shahi Exports P. Ltd. vide their e-Mail dated 15.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:					



Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	LADIES JACKET with Hood with Hood Made of 100% Polyester PU Coated Printed Woven Fabric GSM 110 and 100% Polyamide PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or - 10%) (STYLE NO 123693)	145900 Nos	1.	100% Polyester PU Coated Printed Woven Fabric GSM 110	262620 Sq.mtr. (As applied)
			2.	100% Polyamide PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or - 10%)	145900 Sq.mtr (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

Case No. 326	M/s. Shahi Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020	F. No. 01/84/171/00346/AM-21/DES-V

**Decision:** M/s. Shahi Exports P. Ltd. vide their e-Mail dated 15.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	LADIES JACKET Made of 100%Polyester Dyed Knitted Fabric GSM -355 (Tolerance + or - 10%) (STYLE NO 344J2260)	16920 Nos	1.	100%Polyester Dyed Knitted Fabric GSM - 355 (Tolerance + or - 10%)	41454 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

Case No. 327	M/s. Shahi Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020	F. No. 01/84/171/00347/AM-21/DES-V

**Decision:** M/s. Shahi Exports P. Ltd. vide their e-Mail dated 15.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	GENTS JACKET Made of 100%Cotton Corduroy Dyed Woven Fabric GSM 295 (Tolerance + or - 10%) (STYLE NO 132J0271)	4140 Nos	1.	100%Cotton Corduroy Dyed Woven Fabric GSM 295 (Tolerance + or - 10%)	11799 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

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Case No. 328		M/s. Shahi Exports P. Ltd. (SPL)			
NC Meeting No. 16/AM20 dated 16.01.2020		F. No. 01/84/171/00348/AM-21/DES-V			
<p><b>Decision:</b> M/s. Shahi Exports P. Ltd. vide their e-Mail dated 15.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:</p>					
Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Mens Pullover Made of 55%Cotton 45%Polyester DyedFleece Knitted Fabric GSM 275 (Tolerance + or -10%) (STYLE NO MC03K304RS)	2060 Nos	1.	55%Cotton 45%Polyester DyedFleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	4223 Sq.mtr. (As applied)
<p>The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.</p>					

Case No. 329		M/s. Shahi Exports P. Ltd. (SPL)			
NC Meeting No. . 16/AM20 dated 16.01.2020		F. No. 01/84/171/00349/AM-21/DES-V			
<p><b>Decision:</b> M/s. Shahi Exports P. Ltd. vide their e-Mail dated 04.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:</p>					
Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Mens Pull Over Made of 55%Cotton 45%Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%) (STYLE NO MC03K302RS)	17540 Nos	1.	55%Cotton 45%Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	29818 Sq.mtr. (As applied)
<p>The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.</p>					

Case No. 330		M/s. Shahi Exports P. Ltd. (SPL)			
NC Meeting No. 16/AM20 dated 16.01.2020		F. No. 01/84/171/00350/AM-21/DES-V			
<p><b>Decision:</b> M/s. Shahi Exports P. Ltd. vide their e-Mail dated 15.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:</p>					
Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended



1.	Mens Pull Over Made of 55%Cotton 45%Polyester Dyed Fleece Knitted Fabric GSM275 (Tolerance + or – 10%) (STYLE NO MC03K301RS)	12380 Nos	1.	55%Cotton 45%Polyester Dyed Fleece Knitted Fabric GSM275 (Tolerance + or – 10%)	22903 Sq.mtr. (As applied)
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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

Case No. 331	M/s. Shahi Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020	F. No. 01/84/171/00351/AM-21/DES-V

**Decision:** M/s. Shahi Exports P. Ltd. vide their e-Mail dated 15.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Mens Pullover Made of 55%Cotton 45%Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or – 10%) (STYLE NO MC03K300RS)	127820 Nos	1.	55%Cotton 45%Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or – 10%)	236467 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

Case No. 332	M/s. Bharat Silks (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020	F. No. 01/84/171/00352/AM-21/DES-V

**Decision:** M/s. Bharat Silks vide their e-Mail dated 06.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

S. No.	Details of Export Item	Export Qty.	S. No.	Details of Import Item	Qty. Recommended
1	Girls Frock Style No. 100036685 made of 100% Silk Fabric 83 GSM +/- 10% with Lining of 100% Polyester Dyed Fabric of 70 GSM +/- 10% and Polyester Mesh Fabric of 23 GSM +/- 10%	5500 Nos.	1	100% Silk Duppon Fabric of 83 GSM +/- 10% width 109 Cms.	7253.95 Sq. Mtr. (As Applied)
2	Girls Frock Style No. 100036685 made of 100% Silk Fabric 83 GSM +/- 10% with Lining of 100% Polyester Dyed Fabric of 70 GSM +/- 10% and Polyester Mesh Fabric of 23 GSM +/- 10%	5500 Nos.	2	100% Polyester Dyed Fabric of 70 GSM +/- 10% width 142 Cms.	5076.5 Sq. Mtr. (As Applied)
3	Girls Frock Style No. 100036685 made of 100% Silk Fabric 83 GSM +/- 10% with Lining of 100% Polyester Dyed Fabric of 70 GSM +/- 10% and Polyester Mesh Fabric of 23 GSM +/- 10%	5500 Nos.	3	100% Polyester Dyed Mesh Fabric of 23 GSM +/- 10% width 144 Cms.	6652.8 Sq. Mtr. (As Applied)

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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

Case No- 333	M/s. Richa Global Exports P. Ltd. (SPL)				
NC Meeting No. 16/AM20 dated 16.01.2020	F. No. 01/84/171/00353/AM-21/DES-V				
<b>Decision:</b> M/s. Richa Global Exports P. Ltd. vide their e-Mail dated 16.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case, the Committee approved the input output norms as under:					
Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Girls Top of 100% cotton yarn dyed denim woven fabric. GSM. 163 (+/-10%), Style no. AP543	1200 No	1.	100% cotton yarn dyed denim woven fabric. GSM. 163 (+/-10%)	1464 Sq.mtr. (As applied)
2.	Ladies tunic of 100% cotton yarn dyed denim woven fabric. GSM. 153 (+/-10%), Style no. 518529 - 519670 - 518520	4080 No	2.	100% cotton yarn dyed denim woven fabric. GSM. 153 (+/-10%)	11628 Sq.mtr. (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					



**Special cases minutes for meeting 16-AM20 dated 16.01.2020,**

**Actual held on dated 12.06.2020**

Case No -334			M/s Orient Craft Limited(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F. No. 01/84/171/00381/AM-21/DES-V		
Decision : M/s Orient Craft Limited vide their letter dated 19.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
Sl.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
I.	Babies Dungree Suit made out of 100% Cotton Woven Printed Twill Fabric, GSM 120 (+/- 10%) Style No. CW-BG-050	12000 Pcs.	1.	100% Cotton Woven Printed Twill Fabric, GSM 120 (+/-10%)	10800 Sq. Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 335			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00355/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 04.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
Sl.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
I.	Mens Jacket with Hood (STYLE NO 116120) Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 120 (Tolerance + or - 10%)	44750 Pcs.	1.	100% Polyester PU Coated Dyed Woven Fabric GSM 120 (Tolerance + or - 10%)	107400 Sq.Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 336			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00356/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 04.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
Sl.No.	Details of Export Item	Export	Sl. No.	Details of Import Items	Quantity



		Quantity			Recommended
1.	Gents Jacket with Hood (STYLE NO 127392) Made of 100% Polyamide PU Coated Dyed Woven Fabric GSM 197 with 100% Polyamide PU Coated Dyed Woven Fabric GSM 230 and Detachable Gents Jacket with Hood Made of 100% Polyester Dyed Knitted Fabric GSM 240 (Tolerance + or - 10%)	17500 Pcs.	1.	100% Polyamide PU Coated Dyed Woven Fabric GSM 197 (Tolerance + or - 10%)	43750 Sq.Mtr (As applied)
			2.	100% Polyamide PU Coated Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)	12250 Sq.Mtr (As applied)
			3.	100% Polyester Dyed Knitted Fabric GSM 240 (Tolerance + or - 10%)	36750 Sq.Mtr (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 337	M/s. Shahi Exports Pvt. Ltd(SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020	F.No. 01/84/171/00357/AM-21/DES-V

Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 04.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :

SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Ladies Jacket with Hood (STYLE NO 127393) Made of 100% Polyamide PU Coated Dyed Woven Fabric GSM 197 with 100% Polyamide PU Coated Dyed Woven Fabric GSM 230 and Detachable Ladies Jacket with Hood Made of 100% Polyester Dyed Knitted Fabric GSM 240 (Tolerance + or - 10%)	7150 Pcs.	1.	100% Polyamide PU Coated Dyed Woven Fabric GSM 197 (Tolerance + or - 10%)	15730 Sq.Mtr (As applied)
			2.	100% Polyamide PU Coated Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)	4576 Sq.Mtr (As applied)
			3.	100% Polyester Dyed Knitted Fabric GSM 240 (Tolerance + or - 10%)	12155 Sq.Mtr (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 338	M/s. Shahi Exports Pvt. Ltd(SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020	F.No. 01/84/171/00358/AM-21/DES-V

Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 04.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :

SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Wind Jacket with Hood (STYLE NO	6550 Pcs.	1.	68% Cotton 32% Polyester Dyed Knitted	13100 Sq.Mtr

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340F292A) Made of 68% Cotton 32% Polyester Dyed Knitted Fabric GSM 280 (Tolerance + or - 10%)			Fabric GSM 280 (Tolerance + or - 10%)	(As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.				

Case No- 339			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00359/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 04.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Wind Jacket with Hood (STYLE NO 340F292B) Made of 56% Polyester 44% Cotton Yarn Dyed Knitted Fabric GSM 280 (Tolerance + or - 10%)	5720 Pcs.	1.	56% Polyester 44% Cotton Yarn Dyed Knitted Fabric GSM 280 (Tolerance + or - 10%)	11440 Sq.Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No -340			M/s. Richa Global Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F. No. 01/84/171/00380/AM-21/DES-V		
Decision : M/s Richa Global Exports Pvt. Ltd vide their letter by E-mail dated 30.05.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers and decided to ask the firm for CAD of the export product(Style no 538600-544337-544339). The case stand deferred for listening on next meeting.					

Case No- 341			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00360/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 02.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Babies Polo Shirt (STYLE NO BJ03F159) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	63200 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	47400 Sq.Mtr (As applied)

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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 342			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00361/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 02.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Boys Polo Shirt (STYLE NO BJ03F159) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	126420 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	94815 Sq.Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.					
GSM should match in import and export.					

Case No- 343			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00362/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 02.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Babies Jacket (STYLE NO BJ04F161) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	4200 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	3150 Sq.Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.					
GSM should match in import and export.					

Case No- 344			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00363/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 02.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Boys Jacket (STYLE NO BJ04F161) Made of	8380 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric	6285 Sq.Mtr

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	100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)			GSM 230 (Tolerance + or - 10%)	(As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 345			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00364/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 02.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Babies Polo Shirt (STYLE NO BJ04F189) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	23160 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	19686 Sq.Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 346			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00365/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 02.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Boys Polo Shirt (STYLE NO BJ04F189) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	46280 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	39338 Sq.Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 347			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00366/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 02.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The					

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Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Babies Jacket (STYLE NO BJ04F191) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	16200 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	16200 Sq.Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 348			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00367/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 02.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Boys Jacket (STYLE NO BJ04F191) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	32350 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 230 (Tolerance + or - 10%)	32350 Sq. Mtr. (As Applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 349			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00368/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 01.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Pull Over (STYLE NO MC03K300RS) Made of 55% Cotton . 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	46360 Pcs.	1.	55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	88084 Sq. Mtr. (As Applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 350			M/s. Shahi Exports Pvt. Ltd(SPL)		
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NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00369/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 01.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Pull Over (STYLE NO MC03K300XS/XS1/XS2) Made of 55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	12450 Pcs.	1.	55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	27390 Sq.Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 351			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00370/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 01.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Pull Over (STYLE NO MC03K301XS/XS1/XS2) Made of 55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	2040 Pcs.	1.	55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	4488 Sq. Mtr. (As Applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 352			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020			F.No. 01/84/171/00371/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 01.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Pull Over (STYLE NO MC03K302XS/XS1/XS2) Made of 55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	5920 Pcs.	1.	55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	13024 Sq. Mtr. (As Applied)

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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 353		M/s. Shahi Exports Pvt. Ltd(SPL)			
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 12.06.2020		F.No. 01/84/171/00372/AM-21/DES-V			
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter dated 01.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Pull Over (STYLE NO MC03K304XS/XS1/XS2) Made of 55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	510 Pcs.	1.	55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	1122 Sq. Mtr. (As Applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.					
GSM should match in import and export.					

**Special cases minutes for meeting 16-AM20 dated 16.01.2020,**

**Actual held on dated 30.06.2020**

Case No- 354		M/s. Shahi Exports Pvt. Ltd(SPL)			
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020		F. No. 01/84/171/00382/AM-21/DES-V			
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Shirt Jacket (STYLE NO 132J0284) Made of 90% Polyester 8% Viscose 2% Elastane Dyed Woven Fabric GSM 375 (Tolerance + or - 10%)	7350 Pcs.	1.	90% Polyester 8% Viscose 2% Elastane Dyed Woven Fabric GSM 375 (Tolerance + or - 10%)	18816 Sq. Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and					

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compliance of other usual conditions. There is no need to send the case to DGFT-(HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 355			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020			F. No. 01/84/171/00383/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their Letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Wind Jacket (STYLE NO 132J0323) Made of 100% Polyester Dyed Knitted Bonded Fabric GSM 430 (Face 100% Polyester Dyed Knitted Fabric & Back 95% Polyester 5% Elastane Dyed Knitted Fabric (Tolerance + or - 10%)	5200 Pcs.	1.	100% Polyester Dyed Knitted Bonded Fabric GSM 430 (Face 100% Polyester Dyed Knitted Fabric & Back 95% Polyester 5% Elastane Dyed Knitted Fabric (Tolerance + or - 10%)	9828 Sq. Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.					
GSM should match in import and export:					

Case No- 356			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020			F.No. 01/84/171/00384/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Boys Trouser (STYLE NO 127130 ) Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 150 and 100% Polyester PU Coated Dyed Woven Fabric GSM 224 (Tolerance + or - 10%)	18200 Pcs.	1.	100% Polyester PU Coated Dyed Woven Fabric GSM 150 (Tolerance + or - 10%)	27846 Sq. Mtr (As applied)
			2.	100% Polyester PU Coated Dyed Woven Fabric GSM 224 (Tolerance + or - 10%)	7462 Sq. Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.					
GSM should match in import and export.					

Case No- 357			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020			F.No. 01/84/171/00385/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their Letter by E-mail dated 23.06.2020 requested for prior					

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fixation of norms for the following export products under Special-Advance-Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :

SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Boys Trouser (STYLE NO. 127130 ) Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 150 and 100% Polyester PU Coated Dyed Woven Fabric GSM 224 (Tolerance + or - 10%)	28500 Pcs.	1.	100% Polyester PU Coated Dyed Woven Fabric GSM 150 (Tolerance + or - 10%)	43605 Sq. Mtr (As applied)
			2.	100% Polyester PU Coated Dyed Woven Fabric GSM 224 (Tolerance + or - 10%)	11685 Sq. Mtr (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 358	M/s. Shahi Exports Pvt. Ltd(SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020	F.No. 01/84/171/00386/AM-21/DES-V

Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :

SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Girls Jacket with Hood (STYLE NO 302026) Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 140 (Tolerance + or - 10%)	13500 Pcs.	1.	100% Polyester PU Coated Dyed Woven Fabric GSM 140 (Tolerance + or - 10%)	13950 Sq. Mtr (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 359	M/s. Shahi Exports Pvt. Ltd(SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020	F.No. 01/84/171/00387/AM-21/DES-V

Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :

SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Trouser (STYLE NO 310698) Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 140 and 100% Polyester PU Coated Dyed Woven Fabric GSM 224 (Tolerance + or - 10%)	103200 Pcs.	1.	100% Polyester PU Coated Dyed Woven Fabric GSM 140 (Tolerance + or - 10%)	229104 Sq. Mtr (As applied)
			2.	100% Polyester PU Coated Dyed Woven Fabric GSM 224 (Tolerance + or - 10%)	37152/Sq. Mtr (As Applied)

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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.  
GSM should match in import and export.

Case No- 360			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020			F.No. 01/84/171/00370/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 by requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Ladies Jacket with Hood (STYLE NO 23050367) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or - 10%)	6530 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or - 10%)	14366 Sq. Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 361			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020			F.No. 01/84/171/00364/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Ladies Pullover (STYLE NO 23050388) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or - 10%)	1350 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or - 10%)	2970 Sq. Mtr (As applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No- 362			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020			F.No. 01/84/171/00362/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Ladies Pullover with Hood (STYLE NO	7400 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric	17020 Sq. Mtr

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23050402) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or - 10%)			GSM-250 (Tolerance + or - 10%)	(As applied)
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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 363	M/s. Shahi Exports Pvt. Ltd(SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020	F.No. 01/84/171/00388/AM-21/DES-V

Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :

Sl.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Ladies Romper (Style No. 2500198236) Made of 55% Linen 45% Viscose Woven Yarn Dyed Fabric Gsm 215 (Tolerance + Or - 10%)	4994 Pcs.	1.	55% Linen 45% Viscose Woven Yarn Dyed Fabric Gsm 215 (Tolerance + Or - 10%)	11087 Sq.Mtr (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 364	M/s. Shahi Exports Pvt. Ltd(SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020	F.No. 01/84/171/00363/AM-21/DES-V

Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :

Sl.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Ladies Jacket with Hood (STYLE NO D3059289) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or - 10%)	5920 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or - 10%)	13616 Sq. Mtr (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No- 365	M/s. Shahi Exports Pvt. Ltd(SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020	F.No. 01/84/171/00371/AM-21/DES-V

Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :

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SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Ladies Pullover (STYLE NO D3059290) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or - 10%)	6000 Pcs.	1.	100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or - 10%)	12600 Sq. Mtr (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.  
GSM should match in import and export.

Case No- 366			M/s. Shahi Exports Pvt. Ltd(SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on dated 30.06.2020			F. No. 01/84/171/00389/AM-21/DES-V		
Decision : M/s. Shahi Exports Pvt. Ltd vide their letter by E-mail dated 23.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and Committee considered the case as per agenda along with other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under :					
SL.No.	Details of Export Item	Export Quantity	Sl. No.	Details of Import Items	Quantity Recommended
1.	Mens Pull Over (STYLE NO MC03K300RS) Made of 55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	239000 Pcs.	1.	55% Cotton 45% Polyester Dyed Fleece Knitted Fabric GSM 275 (Tolerance + or - 10%)	454100 Sq. Mtr. (As Applied)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.					

Case No. 367			M/s. Orient Fashion Exports (I) P. Ltd. (SPL)		
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 30.06.2020			F. No. 01/84/171/00391/AM21/DES.V		
Decision: M/s. Orient Fashion Exports (I) P. Ltd. vide their letter dated 17.06.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case, The Committee approved the input output norms as under:					
Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Infant Dress in 98% Cotton 2% Spandex Solid Dyed Stretch Velvet Woven Fabrics. GSM 220 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits and Lining, Style No. 616396	1361 No	1.	98% Cotton 2% Spandex Solid Dyed Stretch Velvet Woven Fabrics, GSM 220 +/- 10% (Variation)	566 Sq. mtrs.
2.	Infant Skirt in 100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10%, (Variation) with Indegenious Lining, Style No. 649541	450 No	2.	100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	202.5 Sq. mtrs. (As applied)
3.	Girls Skirt in 100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/-10%, (Variation) with Indegenious	3000 No	3.	100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10%, (Variation)	1368 Sq. mtrs.

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	Lining, Style No. 649541				
4.	Infant Dress in 100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10%, (Variation), Style No. 649245	600 No	4.	100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10%, (Variation)	550 Sq.mtrs.
5.	Girls Dress in 100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) Style No. 649245	4400 No	5.	100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	4105 Sq. mtrs.
6.	Infant Dress in 100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits, Style No. 636320	2616 No	6.	100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	1706 Sq. mtrs.
7.	Infant Jumper (Dress) in 100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Lining, Style No. 653634/649265	2800 No	7.	100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	1820 Sq. mtrs. (As applied)
8.	Girls Jumper (Dress) in 100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Lining, Style No. 653634/649265	7700 No	8.	100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	5125 Sq. mtrs.
9.	Infant Jumper (Dress) in 100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits & Lining, Style No. 599966	315 No	9.	100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	264.60 Sq. mtrs. (As applied)
10.	Girls Jumper (Dress) in 100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits & Lining, Style No. 599966	1973 No	10.	100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	1643 Sq. mtrs.
11.	Infant Jumper (Dress) in 100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits/Lining, Style No. 649232	350 No.	11.	100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	235 Sq. mtrs.
12.	Girls Jumper (Dress) in 100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits & Lining, Style No. 649232	2300 No.	12.	100% Cotton Printed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	1626 Sq.mtrs.
13.	Infant Jumper (Dress) in 100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits & Lining, Style No. 649236	300 No.	13.	100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	210 Sq.mtrs.
14.	Girls Jumper (Dress) in 100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits & Lining, Style No. 649236	1850 No.	14.	100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	1350.50 Sq.mtrs. (As applied)

*Handwritten signature*

15.	Infant Top in 97% Cotton 3% Lurex Printed Woven Fabrics, GSM 71 +/- 10% (Variation) with Indegenious Lining, Style No. 649510	350 No.	15.	97% Cotton 3% Lurex Printed Woven Fabrics, GSM 71 +/- 10% (Variation)	268 Sq.mtrs.
16.	Girls Top in 97% Cotton 3% Lurex Printed Woven Fabrics, GSM 71 +/- 10% (Variation) with Indegenious Lining, Style No. 649510	1900 No.	16.	97% Cotton 3% Lurex Printed Woven Fabrics, GSM 71 +/- 10% (Variation)	1401 Sq.mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

*Manjiv*

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section...**

The Meeting No.16/AM-20 dated 16.01.2020 (Part-IV) actually held on 30.06.2020,22.07.2020 for the licensing year 2019-20 to consider the cases under Para 4.07(manual cases) , FTP 2015-20, Duty Exemption Schemes (Chapter-4) through Video Conferencing under the Chairmanship of Shri Hardeep Singh, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1	Shri Kuldeep Singh, Asst. Director-I	DCMSME
2.	Dr. Ram Asrey Lal, Sr. General Manager	AT&DC
3.	Shri Nand Lal, Consultant	DPIIT
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri Rajesh Malhotra, DDG	DGFT
6.	Shri Manoj Kumar Meena, Asst. Director	DGFT

At the outset the Minutes of NC-V Meeting No. 16/AM-20 dated 16.01.2019 Part-III, actually held on 12.06.2020 for the licensing year 2019-20 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.16/AM-20(Part-III) dated 16.01.2020 was taken up for discussion and the decision taken in respect of each case is enumerated below:

**Minutes of manual cases considered by the Norms Committee -V**  
**In Meeting No. 16/84 Part-IV dated 16.01.2020 actually held on 30.06.2020**

Case No. 292	M/s. Superhouse Ltd.		
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/050/00100/AM18/DES-V		
RA F. No. 06/24/040/00010/AM18	Adv. Authorisation No. 0610038640 Dated 08.06.2017		
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and observed that firm's request for re-open their case as it was rejected by NC in meeting no-2/84 dated 26.04.2018. After detailed deliberation committee decided to ratify the norms for the above advance authorization as per comments received from DCMSME vide e-mail dated 08.07.2020 as under:			
Export item	Export Qty.	Import item	Qty recommended
Jacket Trouser set made from Woven dyed Fabric made from manmade fibre Nomex IIIA, GSM-156±10%.	211 Nos.	Woven dyed Fabric made from manmade fibre Nomex IIIA, GSM-156±10%.	984 sq. meters @4.66 sq. mtrs. /pc.
Coverall made from Woven dyed Fabric made from manmade fibre Nomex IIIA, GSM-156±10%.	84 Nos.	Woven dyed Fabric made from manmade fibre Nomex IIIA, GSM-156±10%.	320 sq. meters @3.81 sq. mtrs. /pc.
RA concerned may take necessary action subject to compliance of other usual conditions.			
Case No. 293	M/s. Jindal poly films Ltd.		
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/050/00399/AM18/DES-V		
RA F. No. 05/23/040/00411/AM18	Adv. Authorisation No. 0510405760 Dated 28.02.2018		



**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm's representation dated 11.01.2020 for refixation of norms against the above said Adv. Authorisation which decided by NC in meeting no-06/84 dated 21.06.2018. Committee observed that case pertains to DPIIT and decided to defer the case for examination.  
The case stands deferred for re-listing on 16.07.2020.

Case No. 294	M/s. Batavia Exim Pvt. Ltd.
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/050/000629/AM19/DES-V
RA F. No. 07/24/040/00258/AM19	Adv. Authorisation No. 0710 114539 Dated 12.02.2019
<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted firm's representation dated 28.01.2020 for re-open their case as their case was rejected by NC in its meeting no-11/84 dated 03.10.2019. After detailed deliberation, NC decided to ask the firm to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Complete calculation of requirement of inputs to manufacture the export product. Please support your calculation with CAD/Sketch with dimensions/ specifications.</li> <li>2. Manufacturing process and stage wise wastage.</li> <li>3. Size/Specifications of each export product.</li> </ol> <p>The case stands deferred for re-listing on 16.07.2020.</p>	

Case No. 295	M/s. Jayarathana Exports.
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/050/00020/AM20/DES-V
RA F. No. 32/24/040/00002/AM20	Adv. Authorisation No. 3210078916 Dated 12.04.2019
<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and observed that firm's request for re-open their case as case was rejected by NC in its meeting no 12/84 dated 24.10.2019. Committee decided to ask the firm to submit CAD, Image and measurement chart of the export product. The case stands deferred for re-listing on 16.07.2020.</p>	

Case No. 296	M/s. High Performance Textiles Pvt. Ltd.
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/050/00007/AM20/DES-V
RA F. No. 05/23/040/00591/AM20	Adv. Authorisation No. 0510410161 Dated 05.04.2019
<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm's representation dated 10.01.2020 for refixation of norms against the above said Adv. Authorisation which decided by NC in meeting no-12/84 dated 24.10.2019. After detailed deliberation, NC decided to ask the firm to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Earlier decision of NC allowing 3% wastage</li> <li>2. Manufacturing Process and stage wise wastage.</li> </ol> <p>The case stands deferred for re-listing on 16.07.2020.</p>	

Case No. 297	M/s. AYM Syntex Ltd.
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/050/00267/AM18/DES-V
RA F. No. 03/94/040/00558/AM19	Adv. Authorisation No. 0310824035 Dated 27.09.2018

**Decision:** Committee considered the case as per agenda and noted firm's representation dated 08.07.2020 for remove the import item no. 2- Spin finish oil & 3- Master batch which is approved in its meeting no-15/84 dated 25.10.2018. Committee observed that firm was asked to submit the Bill of entry, shipping bill and packing list.

Firm's reply received. After gone through the documents and detailed deliberation committee observed that firm has not imported spin finish oil & master batch. So committee decided to delete the import item No. 2- Spin finish oil & 3- Master batch.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 298	M/s. S.P. Garments
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 22.07.2020	F. No. 01/84/050/00155/AM19/DES-V
RA F. No. 04/24/040/00041/AM19	Adv. Authorisation No. 0410164388 Dated 05.06.2018

**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to submit the measurement chart of each garments along with calculation sheet. Firm's reply received vide mail dated 20.02.2020.

After detailed deliberation committee decided to ratify the norms for the above advance authorization as per comments received from DCMSME vide e-mail dated 08.07.2020 as under:

Sl.	Export item	Export Qty.	Import item	Qty recommended
1.	Ladies' Blouse made out of Patchwork Crinkle Fabric 43% Polyester 56% Rayon, 1% Spandex, GSM-144±10%.	384 Nos.	Crinkle Fabric 43% Polyester 56% Rayon, 1% Spandex, GSM-144±10%.	1325 sq. meters @3.45 sq. mtrs. /pc.
2.	Ladies' Blouse made out of Patchwork Crinkle Fabric 56% Polyester, 43% Rayon 1% Spandex, GSM-144±10%.	126 Nos.	Crinkle Fabric 56% Polyester, 43% Rayon, 1% Spandex, GSM-144±10%.	435 sq. meters @3.45 sq. mtrs. /pc.
3.	Ladies' Blouse made out of Crinkle Fabric 43% Polyester 56%, Rayon, 1% Spandex, GSM-144±10%.	1524 Nos.	Crinkle Fabric 43% Polyester 56% Rayon, 1% Spandex, GSM-144±10%.	3673 sq. meters @2.41 sq. mtrs. /pc.
4.	Ladies' Blouse made out of Crinkle Fabric 56% Polyester, 43% Rayon, 1% Spandex, GSM-144±10%.	576 Nos.	Crinkle Fabric 56% Polyester, 43% Rayon, 1% Spandex, GSM-144±10%.	1388 sq. meters @2.41 sq. mtrs. /pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 303	M/s. Vrijesh Corporation
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/050/00619/AM19/DES-V
RA F. No. 03/95/040/01158/AM19	Adv. Authorisation No. 0310826938 Dated 08.02.2019

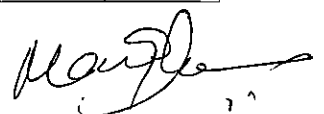
**Decision:** Committee considered the case as per agenda along with other relevant papers and observed that firm's request for re-open their case as case was rejected by NC in its meeting no 11/84 dated 03.10.2019. Committee went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 304	M/s. JPM Exports Pvt. Ltd.
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/050/00619/AM19/DES-V
RA F. No. 02/24/040/00085/AM19	Adv. Authorisation No. 0210206023 Dated 29.07.2015
<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and observed that the deficiency letter was issued to the firm on dated 06.11.2019 to furnish the "CAD and Sample" of the product. The reply is not received from the firm inspite of reminder dated 27.01.2020. Accordingly committee decided to <b>reject</b> the case with direction to firm to pay custom duty and applicable interest for EODC.</p>	

Case No. 305	Council for Leather Exports
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/171/00171/AM20/DES-V
<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that council of leather exports vide their request dated 14.08.2019 along with enclosure addressed to DGFT for revision of finished Leather norms as the existing finished leather norms were notified by DGFT vide public notice No-. 2112009 dated 01.12.2009. Since then, many Changes in tanning technology have taken place and many new types of finished leathers have been developed in tune with the requirement of the global market. They have stated that the export of finished leathers have declined from USD 216.83 million in April- June 2018 to USD 152.61 Million in April- June 2019. Hence, revision of existing finished leather norms as per enclosed recommendations is extremely crucial for revival and growth of exports of finished leathers. Committee observed that DPIIT had forwarded the above request to CLERI on 22.10.2019 for their valuable comments. Committee decided to send a reminder to CLERI for above request.</p> <p>The case stands deferred for re-listing on 16.07.2020.</p>	

Case No. 306	M/s. Arvind Goodhill Suit Pvt. Ltd.									
NC Meeting No 16/AM20 dated 16.01.2019 actually held on 30.06.2020	F. No. 01/84/050/00619/AM19/DES-V									
RA F. No. 08/24/040/00461/AM16	Adv. Authorisation No. 0810137659 Dated 12.04.2016									
<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm's representation dated 23.08.2019 to fixation of norms as their case was rejected by NC in meeting no 14/84 dated 13.10.2016 due to non -submission of reply. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as under:</p> <p><b>Export items Name :</b></p> <ol style="list-style-type: none"> <li>Gents Jacket with lining 40% Viscose 30% Nylon 25% Polyester 5% Spandex - width 59"/60"- GSM 300 +/- 10%.</li> <li>Gents Jacket with lining 71% Polyester 25% Cotton 4% Spandex - width 59"- GSM 290 +/- 10%</li> </ol> <p><b>Import Items Details:</b></p> <table border="1"> <thead> <tr> <th>S.No.</th> <th>Import Item.</th> <th>Quantity recommended</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Fabric Solid Containing with 40% Viscose 30% Nylon 25% Polyester 5% Spandex - width 59"/60"- GSM 300 +/- 10%</td> <td>4500.00 Sq. Mtr (As Applied)</td> </tr> <tr> <td>2.</td> <td>Fabric Solid Containing with 71% Polyester 25% Cotton 4%</td> <td>17550.0 Sq. Mtr (AS Applied)</td> </tr> </tbody> </table>		S.No.	Import Item.	Quantity recommended	1.	Fabric Solid Containing with 40% Viscose 30% Nylon 25% Polyester 5% Spandex - width 59"/60"- GSM 300 +/- 10%	4500.00 Sq. Mtr (As Applied)	2.	Fabric Solid Containing with 71% Polyester 25% Cotton 4%	17550.0 Sq. Mtr (AS Applied)
S.No.	Import Item.	Quantity recommended								
1.	Fabric Solid Containing with 40% Viscose 30% Nylon 25% Polyester 5% Spandex - width 59"/60"- GSM 300 +/- 10%	4500.00 Sq. Mtr (As Applied)								
2.	Fabric Solid Containing with 71% Polyester 25% Cotton 4%	17550.0 Sq. Mtr (AS Applied)								





	Spandex - width 59"- GSM 290 +/- 10%	
3.	Lining fabric -100% polyester- width 59"/60" - GSM 75 +/- 10%	16537.00 Sq. Mtr. (A Applied)
4.	Pocketing Fabric/lining - 100% polyester- width 59"/60" - GSM 75 +/- 10%	4445.0 Sq. Mtr (As Applied)
5.	Woven Fusable Interlining 100% Polyester - width 59"/60" - GSM 71 +/-10%	8890.0 Sq. Mtr (As Applied)
6.	Non Woven Fusable Interlining 100% Polyester - width 59"/60" - GSM 33 +/- 10%	8890.0 Sq. Mtr (As Applied)
7.	Non Woven Non Fusable Interlining 100% Polyester - width 59"/60" - GSM 33 +/- 10%	888.0 Sq. Mtr. (As Applied)
8.	Arm Hole Tape 2-5 cm -100 % Polyester/59.2 Polyester 40.8 % Cotton	23117.0 Sq. Mtr (A Applied)
9.	Double Fusible Net/Tape - 100% Manmade fibre Tape59.2 Polyester 40.8 % Cotton	1776 Sq. Mtr (As Applied)
10.	Thread - 100% Man made/ Synthetic fibre	Net+1%
11.	Polybags	Net+1%
12.	Hangers	Net+1%
13.	Zippers	Net+1%

RA concerned may take necessary action subject to compliance of other usual conditions.

